

1608  
05/02/24

पुस्तक (2110)

गुरु शर्मा

शर्मा  
05/02/24

## Declaration of Assets and Liabilities

Year 2023-24

I **AJEET KUMAR-1**, son of **MADHURI SHARMA**, Aged **28** years, belonging to **BLAS** service and presently working as **ASSISTANT SECTION OFFI NIL CER** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

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**A. Details of movable assets**

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) ROSHAN KUMARI	Dependant-1 Name- AROHI SHARMA(DAUGHTER)	Dependant-2 Name-	Dependant-3 Name-
(i)	Cash	1,55,000/-	1,25,000	NIL	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	saving a/c- 86,000/-	35,000	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC No.- 827203654 (annual premium- 35331.46/-)	LIC No.- 868301922 (annual premium- 39112.68/-)	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	NIL	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	Gold- 120gms, silver- 140gms.	Gold- 150gms, silver- 450gms.	NIL	NIL	NIL
(vii)	Other assets, such as values of claims / interests	mobile, laptop, ac mashine, geaser, heater and other house holds.	mobile, , ac mashine, and other house holds.	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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**B. Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	ancestral land(in joint family)	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	paternal house in joint family.	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 14.02.2023
(a)	(i) Loans from Banks	SBI bihar vidhan mandal branch	3000/-
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government	NIL	NIL

Arjeet Kumar  
5/2/24



	Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Filled tax return for F.Y. 2022-23 PAN- ETEPK2284R	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

**C. Personal Detail**

GPF/CPF/PRAN No. :-

Gender :-  (M/F)

Date of Birth :-         (DD/MM/YYYY)

Class/Group :-  (A/B/C)

Cadre :-   
(Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District :-

*Abhishek  
Sharma*



I hereby declare that the above details are true to the best of my knowledge and belief.

Signature ..... Ajeet Kumar .....

Name of Employee: **AJEET KUMAR-1**

Place: **PATNA**

Designation: **ASSISTANT SECTION OFFICER**

Date: **.05/02/2024**

Department: **BIHAR LEGISLATIVE ASSEMBLY  
SECRETARIAT**

**Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.**

Ajeet Kumar  
Sharma